

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II

Item 15

CP (CAA) No. 22/Chd/Chd/2023
(2nd Motion)

Under Section 230-232, CA 2013

In the matter of:

Chandigarh Distillers and services Pvt. Ltd.

...Transferor Company

And

Bihar distillers and bottlers Pvt. Ltd.

...Transferee Company

As the Hon'ble Members of NCLT, Chandigarh Bench (Court No.II), are on official tour on account of *colloquium* today, the matter is adjourned to 22.11.2023.

Sd/-

Court Officer

November 02, 2023

Priyanka